

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

(9)

ORDERS OF THE BENCH

Date of Order: 08.05.2015

OA No. 291/00192/2015

None present for the applicant.

At the request of learned counsel for the applicant, the matter was adjourned from time to time.

On many occasions, none was present for the applicant. Neither the applicant nor his counsel was present on 21.04.2015, 23.04.2015, 28.04.2015, 06.05.2015 and today also none is present on behalf of the applicant.

It seems that the applicant is not interested in prosecuting the case. Therefore, the Original Application is dismissed in default for non-prosecution.

Anil Kumar (ANIL KUMAR) (JUSTICE HARUN-UL-RASHID)
ADMINISTRATIVE MEMBER JUDICIAL MEMBER

Kumawat